

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014
& IA Nos. 1207 of 2018 & 133 of 2019
APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014
& IA No. 1221 of 2018
APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014
& IA No. 1226 of 2018
APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013
APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013
APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Dated: 28th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matters of:

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014
& IA Nos. 1207 of 2018 & 133 of 2019

Maithon Alloys Ltd.	 Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Anr.	 Respondent(s)
Counsel for the Appellant(s) :	Mr. Rajiv Yadav Mr. Rahul Chauhan	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal for R-2	

APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014
& IA No. 1221 of 2018

Jai Balaji Industries Ltd.	 Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s) :	Mr. Rajiv Yadav Mr. Rahul Chauhan	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran	

Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

APPEAL NO. 33 OF 2014 & IA NO. 51 OF 2014
& IA No. 1226 of 2018

Impex Ferro Tech Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chauhan
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013

Bhaskar Shrachi Alloys Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chauhan
Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

APPEAL NO. 328 OF 2013 & IA NO. 432 OF 2013

Shyam Ferro Alloys Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chauhan
Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-3

APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Bhaskar Shrachi Alloys Ltd.

.... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chauhan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

ORDER

Heard Mr. Rajiv Yadav, learned counsel for Appellant and Mr. M. G. Ramachandran, learned counsel for Respondent No. 2 for some length of time.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt